



## SUPREME COURT OF INDIA

Re: Representation of Mr Justice V Kameswar Rao, Judge, High Court of Delhi, for transfer.

By a communication dated 4 March 2024, Mr Justice V Kameswar Rao, Judge, High Court of Delhi, has requested for transfer to any other High Court.

Acceding to his request, the Collegium resolves to recommend that Mr Justice V Kameswar Rao be transferred, in the interest of better administration of justice, to the High Court of Karnataka.

( Dhananjaya Y Chandrachud ), CJI

( Sanjiv Khanna ), J

( B R Gavai ), J

( Surya Kant ), J

( Aniruddha Bose ), J

13 March 2024